

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 1287 of 2019 IN
DFR No. 2197 of 2019**

Dated : 22nd August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**Andhra Pradesh Power Coordination
Committee & Ors. ... Appellant(s)**

Vs.

M/s. NSL Sugars Limited & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr Yelamanchili Shiva
Mr. Santosh Kumar

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran
Ms. Poorva Saigal for R-1

ORDER

Issue notice on main appeal as well as on application for condonation of delay. Dasti, in addition, is permitted.

List the matter on **12.09.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/mkj

**(Justice Manjula Chellur)
Chairperson**